

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A. No. 61/7583/2020

This the **12th** day of **April**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Dr. Pawan Sharma; aged: 39 years S/o Sh. Sat Paul Sharma R/o
Siot Chhatta Tehsil Siot District Rajouri.

.....Applicant

(Advocate: Mr. Rahul Pant)

Versus

1. State of Jammu & Kashmir through Commissioner/ Secretary to Government, Health Department, Jammu and Kashmir Government, Civil Secretariat, J&K Government, Jammu/Srinagar.
2. Mission Director National Health Mission Nagrota, Jammu.
3. Chairman, District Health Society, National Health Mission District Development Commissioner, Rajouri.
4. Chief Medical Officer, Rajouri Vice Chairman, District Health Society, National Health Mission, Rajouri.
5. Block Medical Officer, Nowshera, District Rajouri.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. AAG)

ORDER [O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

The present TA has been received by way of transfer from Hon'ble High Court of J&K at Jammu. Learned counsel for the applicant submits at the Bar that since the case pertains to District Health

Society, National Health Mission, Rajouri, this Tribunal cannot assume jurisdiction in respect of any service matter pertaining to District Health Society, National Health Mission, Rajouri.



2. Contention of learned counsel for the applicant has force and it is to be accepted. District Health Society, National Health Mission, Rajouri, has not been brought within the jurisdiction of this Tribunal by notification to be issued by the Central Government under Section 14 (2) of the Administrative Tribunals Act, 1985.

3. Since, this Tribunal has no jurisdiction to deal with the present case, this case be sent back to Registrar (Judicial), High Court of Jammu & Kashmir at Jammu to be placed before the Hon'ble Bench for further orders.

4. Both the parties are directed to appear before the Registrar (Judicial), High Court of Jammu & Kashmir at Jammu on 11.5.2021.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

JNS